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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.126/ BB/ 2017	-	For hearing	252(1)	B-Commerce Info Systems Pvt. Ltd. Vs. ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. **ABHJIT ATR**
9663309317

Applicant

[Signature]

2. **Sinchana M.R**

ROC/RD

Sinchana M.R

ORDER

Counsel for Petitioner is present. Smt. M.R.Sinchana, Standing Counsel appearing for ROC & RD is present. ROC report received. For hearing list it on 10/11/2017.

[Signature]
Member (T)

[Signature]
Member (J)